

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/ 57 /2017  
IN  
PETITION NUMBER : CP/9/2016  
NAME OF THE PETITIONER(S) : St Marys Hotels Pvt Ltd + 5 Others  
NAME OF THE RESPONDENT(S) : T.O. Abraham  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

JOSEPH KODIANTHARA SR Adv J

A-Srivastava Counsel for Respondents for B. Dhanraj S

P.H Anandh Pandian

Sr Adv for  
K Gautham Kumar  
Athiban Vijay

Counsel for  
Petitioners

Athiban

**ORDER**

Counsels for both the parties are present and submitted the arguments in part on the issue of time period to be taken into consideration for determining the valuation of shares. Both the Counsels are directed to file the written submissions on this issue within one week. Counsel for the Respondent submitted that a memo has been filed praying therein for an order of this Bench to operate account No.67226617827. Counsel for the Petitioner is directed to file reply to the memo. Put up on **04.12.2017 at 10.30 A.M.**

*-sd-*

**MEMBER (TECHNICAL)**  
ghk

*-set*

**MEMBER (JUDICIAL)**